

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1469**

TO BE ANSWERED ON THE 03RD MAY, 2016/ VAISAKHA 13, 1938 (SAKA)

BIOMETRIC DATA FOR NPR

1469. SHRI BHARTRUHARI MAHTAB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Unique Identification Authority of India (UIDAI) has refused to share its biometric data with the Registrar General of India (RGI) for preparation of mandatory National Population Register (NPR) in the country, if so, the details thereof and the reasons therefor along with the reaction of the Government in this regard;

(b) whether the Government has made any estimation of the expenses likely to be incurred on capturing biometric data of people for NPR in a situation where UIDAI continue to deny sharing of such data with the RGI, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has sought opinion of the Attorney General in this regard as advised by the Committee of Secretaries, if so, the details thereof along with the advice of the Attorney General on this issue; and

(d) the corrective steps taken/being taken by the Government to prevent wastage of money on duplication of work capturing biometric data and to ensure greater cooperation/sharing among the agencies involved in capturing such data in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a): The Citizenship Rules 2003, under which the Population Register is being prepared, do not prescribe the necessity of biometrics.

(b): In 2011, it was estimated that if biometric data, is captured for the Population Register, the cost would be approximately Rs.6650 crores.

(c) & (d): The opinion of the Attorney General was sought in the context of the interim orders of the Supreme Court, which is no longer contextual in view of the enactment of the Aadhaar (Targeted Delivery of Financial And Other Subsidies, Benefits and Services) Act, 2016. The Government is committed to be prudent in the expenditure of public money, and to avoid wastage.
